

NOTICE

It is hereby notified for the information of Advocates, litigants and parties appearing in person that all the matters listed during the Diwali Vacation will be heard through Video Conferencing instead of Physical Hearing.

By Order

**High Court of Bombay at Goa,
Panaji**

Date: 05.11.2020

**(Kiran A. Bagi)
Registrar (Judicial)**